

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.77/9/AMR/2022		9 of IBC	Kohinoor Crane Services Vs. BGR Energy System Limited

**ORDER**

Mr.V.P.Senugottuvel, Sr. Counsel for the OC present. Mr. Kruthi K, Counsel for the CD present.

The counsel for the OC submits that time may be granted for the payment of the remaining amount, which is promised to be made by the end of March, 2023. Hence, recording the said submission and also considering the representation made by the counsel for the OC that the letter addressed to the Hon'ble President, NCLT is not by him and also considering that the sur name mentioned in the letter is different, list the matter on 11.04.2023.

**Sd/-  
JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

*RSN*